

XIV

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

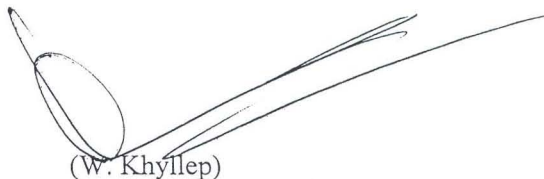
ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 3rd May, 2018.

No. LJ(A) 77/2000/Pt.I/40 – For the purpose of the Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administration of Justice) Order, 1950, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to confer the Judicial Officer of Amlarem (Civil) Sub-Division with powers of the Assistant to Deputy Commissioner in Amlarem (Civil) Sub-Division, West Jaintia Hills District and further under rule 17 and paragraph 4(2) of the aforesaid rules and orders, invest the officer with the powers of the Judicial Magistrate of the First Class as defined in the Code of Criminal Procedure, 1973 within Amlarem (Civil) Sub-Division, West Jaintia Hills with effect from the date of joining. All appeal from the Amlarem (Civil) Sub-Division will lie with the Court of Additional Deputy Commissioner (District & Sessions Judge), Jowai.

This supersedes all earlier notifications issued to this effect under the aforesaid provisions within the Amlarem (Civil) Sub-Division, West Jaintia Hills District.



(W. Khylllep)

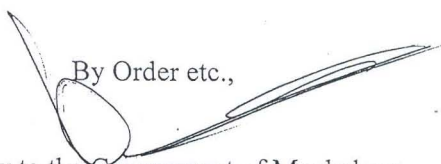
Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt.I/40-A

Dated, Shillong the 3rd May, 2018.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Minister, Law for information of Hon'ble Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General's, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his letter No. HCM/II/184/2015/709-A dated 05.03.2018.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. District & Sessions Judge, West Jaintia Hills District, Jowai.
8. The Judicial Magistrate 1st Class, Amlarem.
9. The Deputy Commissioner, West Jaintia Hills District.
10. Sub-Divisional Officer, Amlarem (Civil) Sub-Division, Amlarem.
11. The Superintendent of Police, West Jaintia Hills District, Jowai.
12. Government Pleader/Public Prosecutor, West Jaintia Hills District, Jowai.
13. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
14. Treasury Officer, Jowai/Amlarem.
15. Home (Police) Department.
16. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
17. Personnel (A) Department.
18. Law (B) Department.
19. Personal file of the officer.
20. Guard file.



By Order etc.,

Secretary to the Government of Meghalaya,
Law Department.